

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE:
NORTH DISTRICT: ROHINI COURT: DELHI**

Sub:- Assignment of Bail Applications.

ORDER

In terms of the Order No 8846-8871/Judl/Bail/North/RC/2022 Dated 30.03.2022 modified vide Order No. 12565-12587 /Judl/Bail/North/RC/2022 Dated 12.05.2022 vide which the bail applications/urgent applications pertaining to Police Stations viz. S.P. Badli, Narela Ind. Area, Shahbad Dairy & Model Town were assigned to Sh. Jagdish Kumar, the then ASJ / Spl. Fast Track Court.

Now, in pursuance to transfer/posting order no. 23/G-1/Gaz.1A/DHC/2022 dated the 24th August, 2022 of the Hon'ble Delhi High Court and in exercise of powers under section 10(3) of the Criminal Procedure Code 1973 and to streamline the speedy disposal of bail applications/urgent applications, I hereby authorize Sh. Pankaj Sharma, ASJ/Spl. Fast Track Court, North District, Rohini Court, Delhi to dispose of bail/urgent applications pertaining to the Police Stations viz. S.P. Badli, Narela Ind. Area, Shahbad Dairy & Model Town with immediate effect till further orders.

Rest of the conditions shall remain unchanged.



(VIMAL KUMAR YADAV)
Principal District & Sessions Judge (North)
Rohini Court, Delhi

No.Judl/Bail/North/RC/2022/ 24368-24389

Dated: 26/08/2022

Copy forwarded for information to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District. Rohini Courts, Delhi.
6. The Commissioner of Police, ITO Police Headquarter, Delhi.
7. The Deputy Commissioner of Police, (Rohini).
8. The Deputy Commissioner of Police, (North-West).
9. The Deputy Commissioner of Police, (Outer-North).
10. Reader to the undersigned.
11. The President / Secretary, Rohini Court Bar Association, Delhi.
12. The A.O./In-charge, Bail Section, Filing Section & Facilitation Centre, Rohini Court, Delhi.
13. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi to get pasted on Notice Board.
14. The Branch In-charge Computer to get uploaded on Web Site.
- ✓ 15. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
16. PS to the undersigned..



Principal District & Sessions Judge (North)
Rohini Court, Delhi

